

F.No. 01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 31.08.2016

ORDER NO. 107 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 95 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 02.9.2016 at 02.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following matters:

ST/255/2009 with ST/CO/121/2009
ST/CO/50649/16 in ST/50008/2016-SM
ST/CO/50648/16 in ST/50010/2016-SM
E/53030-53031/2015-Ex(SM)

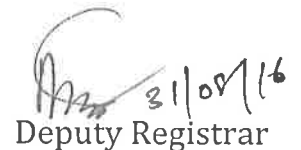
By Order



(A. Mohan Kumar)
Registrar

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31/08/16
Deputy Registrar

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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

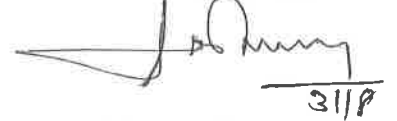
Dated: 31.08.2016

ORDER NO. 108 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide order no. 77 of 2016 for CESTAT Chandigarh to the extent indicated below:-

On 02.09.2016 at 10.30 a.m. Hon'ble Shri Ashok Jindal, Member(J) and Hon'ble Shri Devender Singh, Member (T) will hear Division Bench matters.

By Order



(A. Mohan Kumar)
Registrar

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Deputy Registrar